



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 929 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
District & Sessions Judge, Karimganj.

Dated Guwahati, the 19 February, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2020/830 dated 15<sup>th</sup> February, 2020

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for three days i.e. on 20.02.2020, 24.02.2020 and 25.02.2020 along with station leave permission, with your allotted official vehicle, at your own cost, from the evening of 19.02.2020 till the morning of 26.02.2020, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/ 930 /A, dated 19.2.2020**

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**